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provided and existing arrangements strengthened at a large number of places in the country.

(c) No, Sir. These places have not been included due to other priorities.

(d) Extensive publicity is being mounted both in India and abroad through our Embassies, Tourist Offices and other sources.]

INCREASE IN BAD DEBTS OF STATU BANK OF INDIA

*19 SHRI K. CHANDRA-SEKHARAN : Will the Minister of FINANCE be pleased to state :

(a) whether the bad debts of the State Bank of India and its subsidiaries registered a marked increase during the last two years;

(b) whether there has been an increase of loans in default so far as repayment is concerned: and

(c) the steps Government propose to take in the matter of speedy realisation of loan instalments overdue ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b) A debt is considered bad when all possible methods of recovery prove to be ineffective and that portion of the debt not realisable is actually written off every year. Adequate provision for bad and doubtful debts is also made every year in consultation with the statutory auditors before finalising the accounts of the year and amounts written off are adjusted against the provision. Taking into account the volume and nature of business in the past few years by the large number of offices of the State Bank of India and its subsidiaries there is no reason to believe that either the bad debts or the loans in default are showing any marked tendency to increase in the last two years.

(c) For recovery of loan instalments overdue, a system of close follow-up includ-

ing resort to legal action, wherever necessary, is continuously in vogue in each of the banks.

दिल्ली के फिल्म बितरकों पर ग्रायकर की बकाया

*20. श्री राजनारायएा :

श्री सीताराम सिंह :

क्यावित्तमन्त्रीयह बताने की क्रुपा करेंगेकि:

(क) पिछले दो बयों के दौरान दिल्ली में प्ररयेक फिल्म वितरक, सिनेमा मालिक तथा उद्योग से संबन्धित व्यक्ति द्वारा श्रायकर की कितनी-कितनी राशि का भुगतान किया गया है;

(ख) उपरोक्त भाग (क) में उल्लिखित व्यवसायों से सम्बन्धित व्यक्तियों ग्रौर संस्थाग्रों के नाम ग्रायकर की कुल कितनी राशि बकाया है;ग्रौर

(ग) सरकार द्वारा उनसे इस बकाया राजि की वसूली के लिए क्या कदम उठाये गये हैं ?

T|LNCOME-TAX DUES ON FILM DISTRIBUTORS IN DELHI

*20. SHRI RAJNARAIN : SHRI SITARAM SINGH :

Will the Minister of FINANCE be pleased to state:

(a) the total amount of income tax paid by each of the film distributors, cinema owners, and persons connected with film industry in Delhi during the last two years;

(b) the total amount of income tax outstanding in the names of the persons and

t[] English translation.

institutions pertaining to the vocations referred to in part (a) above; and

(c) the steps taken by Government for the recovery of dues from them ?]

वित्त मन्त्रालय में राज्य मंत्री (श्री के० ब्रार० गरोका): (क) से (ग) अपेक्षित सूचना सभा पटल पर रखे गये विवररण में दी गई है।

[देखिये परिशिष्ट-LXXIX, झनुपत्र संख्या 1]

t[THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) to (c) The requisite information is contained in the Statement laid on the Table of the Sabha. (See Appendix LXXIX, Anne.xure No. 1)]

BLACK MONEY

◆21. SHRI S. A. KHAJA MOHIDEEN

SHRI K. CHANDRASFKHARAN :

SHRI K. L. N. PRASAD : SHRI

SWAISINGH SISODIA : SHRI

THILLAI VILLALAN :

Will the Minister of FINANCE be pleased to state :

(a) whether the Direct Taxes Enquiry Committee has submitted its report to Government, if so, the salient features thereof and its observation about the extent of black money accumulation in the country and the yearly estimated amount of tax evasion; and

(b) the decisions taken on the recommendations made in the report for unearthing black-money in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b) Yes, Sir. The Direct Taxes Enquiry Committee has submitted a report to the

t[] English Translation.

Government of India on the 24th December 1971 and their recommendations are under examination. Copies of the report will be made available to the hon'ble Members soon.

SCHEME FOR CONTROLLING PRICES OF ESSENTIAL COMMODITIES

•22. DR. K. MATHEW KURIAN : SHRI SUNDAR MANI PATEL :

Will the Minister of FINANCE be pleased to state :

(a) whether the Government of India have worked out a scheme for controlling the general level of prices through a network for procurement and distribution of certain essential consumer articles at fixed prices;

(b) whether any working group has been set up to work out details *of* this scheme; and

(c) the salient features of the scheme and the consumer articles which will be covered by the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) to (c) There is already in existence a net work of fair price/ration shops for distributing major foodgrains and su^ar. The Government also encourages the establishment of cooperative stores, so that consumers may be able to obtain their daily requirements reasonable at prices. Nevertheless, the Government recognises the need for further expansion of the public distribution system and the matter is under examination.

NIGHT AIR MAIL SERVICE BETWEEN MADRAS AND DELHI VIA NAGPUR

*23. . SHRI T. V. ANANDAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :